




**Government of Jammu and Kashmir
Civil Secretariat: Tourism Department
Srinagar/Jammu**

Notification
Jammu, the 31st January, 2017

SRO: 27 In exercise of the powers conferred by Section 3 of the Jammu and Kashmir, Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of notification SRO -241 of 2014 dated 14.08.2014 the Government of Jammu and Kashmir hereby appoint Mr. Shafqat Iqbal, Chief Executive Officer, Tourism Development Authority, Gulmarg as "Estate Officer" for the purposes of the said Act in respect of the premises controlled by the Gulmarg Development Authority.

By order of the Government of Jammu and Kashmir.


(Farooq Ahmad Shah)IAS
Secretary to the Government
Tourism Department

No: TSM/DA/69/2016

Dated: 31 .01.2017

Copy to the:-

1. All Financial Commissioners.
2. All Principal Secretaries.
3. Principal Secretary to Hon'ble Chief Minister.
4. All Commissioner/Secretaries to Government.
5. Divisional Commissioner Kashmir/Jammu.
6. All Head of the Departments.
7. Director Tourism, Kashmir.
8. Deputy Commissioner, Baramulla.
9. Director Archives, Archaeology and Museums.
10. Chief Executive Officer Tourism Development Authority, Gulmarg.
11. General Manager, Government Press for publication in the Government Gazette.
12. Principal Private Secretary to the Chief Secretary.
13. Private Secretary to Secretary to Government, Tourism Department.
14. Stock File.